## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 68/(MAH)/2010 CA No. 47/2016

CORAM:

2.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016

NAME OF THE PARTIES:

Mr. Vikram Ahuja

V/s.

M/s. Greenstone Investment Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

SIGNATURE S. No. NAME DESIGNATION Me UK Chonon & Adv Mh H manst Viz Kami Agolu CA That PRYON

SR. ADV. MR. V.R. DHOND, MR. ASHISH KAMAT, ADV. MR. KUNAL MEHTA, ADV.

MR. CALLEN SHAH, ADV. MS. HENNA DALLAT, ADV.

MR. ADITYA MEHTA, ADV.

1 b. N/S. NECIANOHI, SHAH & HIMAYA TULLAH

**Order** 

CA No. 47/397-398/NCLT/MB/MAH/2016 in CP No.68/397-398/CLB/MB/MAH/2010

Hearing of both the parties over. Reserved for orders.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)